

GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE

LOK SABHA
STARRED QUESTION NO. 140
ANSWERED ON 28.07.2023

LOK ADALATS

†*140.SHRI ASHOK KUMAR RAWAT:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the details of the Lok Adalats organized in the rural areas of the country during the last three years and the current year till date, State and location-wise;
- (b) the total number of cases disposed through the Lok Adalats, State and year-wise;
- (c) whether the Government proposes to make the Lok Adalats more effective;
- (d) if so, the details thereof; and
- (e) the total number of Lok Adalats proposed to be organized during the ensuing year, State-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS;
AND MINISTER OF STATE IN THE MINISTRY OF CULTURE
(SHRI ARJUN RAM MEGHWAL)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (e) of Lok Sabha Starred Question No. 140 for reply on 28.07.2023 regarding Lok Adalats asked by Shri Ashok Kumar Rawat.

(a)and (b) State/UT-wise and year-wise details of number of Lok Adalats organized and cases disposed of by National Lok Adalats, State Lok Adalats and Permanent Lok Adalats (Public Utility Services) during the last three years and the current year is at Annexure-A, Annexure-B and Annexure-C respectively.

(c)and (d) The State Legal Services Authorities have been issued guidelines/ directions by National Legal Services Authority (NALSA) vide National Legal Services Authority (Lok Adalat) Regulations, 2009 to organise more Lok Adalats so that pendency of cases could be reduced. Further in view of Covid, E-Lok Adalat was conceptualized which significantly improved access to justice for people who were otherwise unable to participate in the Lok Adalats. The first E-Lok Adalat was held on 27.06.2020 and since then E-Lok Adalats have been organized in 28 States / UTs; wherein 432.89 lakh cases were taken up and 70.85 lakh cases disposed of.

(e) Every year, NALSA issues calendar for organising National Lok Adalats. During the year 2023, National Lok Adalats were held on 11th February, 13th May and are further scheduled to be held on 9th September and 9thDecember. State Lok Adalats are organised by State Legal Services Authorities as per local conditions and needs.

Statement as referred to in reply to Lok Sabha Starred Question No. 140 for answering on 28.07.2023 raised by Shri Ashok Kumar Rawat, MP - LokAdalats

Statement containing the information of cases disposed (both Pre-litigative and Pending cases) in National LokAdalats during the last three years and the current year viz, 2020, 2021, 2022 and 2023 (upto May,23)					
S.No.	Name of the State/UT Authority	2020	2021	2022	2023 (upto May,23)
		Cases disposed of	Cases disposed of	Cases disposed of	Cases disposed of
1	Andaman & Nicobar Islands	248	3997	3310	607
2	Andhra Pradesh	37896	122839	647956	453225
3	Arunachal Pradesh	104	1054	1071	405
4	Assam	12188	39642	113989	71696
5	Bihar	66451	151620	305483	177320
6	Chandigarh	2569	16833	15569	22403
7	Chhattisgarh	24464	134548	1125318	706180
8	Dadra & Nagar Haveli	1768	172	1323	584
9	Daman & Diu	31	113	215	16935
10	Delhi	83006	154992	535025	320196
11	Goa	351	1680	3934	1618
12	Gujarat	41584	748722	1185571	776733
13	Haryana	30298	123413	673487	411650
14	Himachal Pradesh	5971	35556	111150	67708
15	Jammu & Kashmir	13258	166544	390496	194453
16	Jharkhand	53152	232473	1121405	1249358
17	Karnataka	334681	1277856	3444607	9889839
18	Kerala	15010	68681	136101	35140
19	Lakshadweep	8	7	129	873
20	Madhya Pradesh	108365	347333	419776	41
21	Maharashtra	215837	2440375	4754239	240048
22	Manipur	204	794	1343	1772758
23	Meghalaya	303	852	956	338
24	Mizoram	218	790	4432	268
25	Nagaland	251	941	888	1713
26	Odisha	18329	35557	337065	345
27	Puducherry	1738	5084	6405	304328
28	Punjab	32528	138175	392256	3448
29	Rajasthan	103060	286834	4572315	282166
30	Sikkim	30	110	232	6917001
31	Tamil Nadu	88819	191604	447536	52
32	Telangana	47560	349902	1611677	200324
33	Tripura	382	1070	4814	710384
34	Uttarakhand	8088	20882	67438	3376
35	Uttar Pradesh	1171022	5551793	18698973	40536
36	West Bengal	28596	133736	788082	14335395
37	Ladakh	0	1463	1444	466764
	Grand Total	2548368	12788037	41926010	39676208

Statement as referred to in reply to Lok Sabha Starred Question No. 140 for answering on 28.07.2023 raised by Shri Ashok Kumar Rawat, MP - LokAdalats

Statement containing the information of cases disposed of (both Pre-litigative and Pending cases) in the State LokAdalats and benches constituted during the last three years and the current year viz. 2020-21, 2021-22, 2022-23 and 2023-24 (upto April, 2023).

S. No.	Name of the State/UT Authority	2020-21		2021-22		2022-23		2023-24 (upto April,23)	
		No. of Benches constituted	Cases Disposed of	No. of Benches constituted	Cases Disposed of	No. of Benches constituted	Cases Disposed of	No. of Benches constituted	Cases Disposed of
1	Andaman & Nicobar Islands	1	90	0	0	0	0	0	0
2	Andhra Pradesh	3585	30461	4874	12123	4999	6720	0	0
3	Arunachal Pradesh	6	25	24	91	1	4	0	0
4	Assam	6	1	136	13672	0	0	0	0
5	Bihar	28	97	1	6	9	574	0	0
6	Chandigarh	26	1	69	37	30	538	1	374
7	Chhattisgarh	491	3475	187	228	124	139	0	0
8	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0	0	0
10	Delhi	300	195359	250	147103	60	11094	1	140
11	Goa	8	777	30	3209	43	1308	0	0
12	Gujarat	2851	21880	5157	15546	3805	19717	0	0
13	Haryana	33774	52789	54762	115797	43135	230018	0	0
14	Himachal Pradesh	90	3205	260	22031	142	4198	3	68
15	Jammu & Kashmir	125	9469	24	3271	225	76683	25	79
16	Jharkhand	607	79649	1310	22954	1523	10868	104	941
17	Karnataka	1912	121884	412	2524	229	2632	0	0
18	Kerala	721	4837	302	19226	607	23246	4	15
19	Lakshadweep	0	0	0	0	3	3	0	0
20	Madhya Pradesh	1714	14903	808	4110	1242	5367	114	156
21	Maharashtra	22	605	6	28	30	341	2	25
22	Manipur	1	21	0	0	4	43	0	0
23	Meghalaya	0	0	23	89	0	0	0	0
24	Mizoram	27	147	17	204	41	1202	1	1
25	Nagaland	0	0	0	0	0	0	0	0
26	Odisha	239	4628	12	326	6	112422	1	262
27	Puducherry	24	392	42	262	47	743	0	0
28	Punjab	0	0	339	1108	6	15	0	0
29	Rajasthan	607	34514	786	845	1202	1628	141	141
30	Sikkim	110	158	110	636	150	887	13	59
31	Tamil Nadu	767	13117	759	13066	1295	16369	9	110
32	Telangana	1501	24327	2827	7363	2604	25365	227	1252

33	Tripura	12	6938	93	11624	19	2492	0	0
34	Uttar Pradesh	200	100305	57	31414	30	259125	2	954
35	Uttarakhand	121	6166	25	8605	125	26498	10	1112
36	West Bengal	575	13853	774	74999	454	10830	0	0
37	Ladakh	0	0	4	32	4	240	0	0
	Grand Total	50451	744073	74480	532529	62194	851309	658	5689

Statement as referred to in reply to Lok Sabha Starred Question No. 140 for answering on 28.07.2023 raised by Shri Ashok Kumar Rawat, MP - LokAdalats

Statement containing the information of number of sittings of Permanent LokAdalats (Public Utility Services) and cases settled in these sittings during the last three years and the current year viz. 2020-21, 2021-22, 2022-23 and 2023-24 (upto April, 2023)

S. No	Name of the State/UT Authority	2020-21		2021-22		2022-23		2023-24 (upto April, 23)	
		Sitting during the year	Cases settled during the year	Sitting during the year	Cases settled during the year	Sitting during the year	Cases settled during the year	Sitting during the year	Cases settled during the year
1	Andaman & Nicobar Islands	0	0	0	0	0	0	0	0
2	Andhra Pradesh	431	1283	927	1406	1058	558	105	143
3	Arunachal Pradesh	0	0	0	0	0	0	0	0
4	Assam	99	12	141	56	213	56	12	6
5	Bihar	977	203	482	221	313	157	0	0
6	Chandigarh	246	108	240	687	241	10945	16	137
7	Chhattisgarh	346	32	1045	1199	1224	2028	94	42
8	Dadra & Nagar Haveli	0	0	0	0	0	0	0	0
9	Daman & Diu	0	0	0	0	0	0	0	0
10	Delhi	532	14765	791	17395	773	18682	60	1171
11	Goa	24	30	2	0	0	0	0	0
12	Gujarat	1	105	9	2238	1	8	0	0
13	Haryana	3413	9654	3547	30960	3416	72440	271	916
14	Himachal Pradesh	6	10	9	11	0	0	0	0
15	Jammu & Kashmir	0	0	0	0	0	0	0	0
16	Jharkhand	3554	1943	5144	32514	6216	26154	468	2470
17	Karnataka	1069	3869	1292	5371	904	4588	41	415
18	Kerala	336	248	212	1104	226	2564	15	123
19	Lakshadweep	0	0	0	0	0	0	0	0
20	Madhya Pradesh	455	270	886	574	1176	608	102	26
21	Maharashtra	541	249	918	765	1017	1208	78	37
22	Manipur	0	0	0	0	0	0	0	0
23	Meghalaya	0	0	0	0	0	0	0	0
24	Mizoram	0	0	0	0	0	0	0	0
25	Nagaland	0	0	0	0	0	0	0	0
26	Odisha	583	1350	742	1561	753	1612	81	119
27	Puducherry	0	0	0	0	0	0	0	0
28	Punjab	2868	3987	4538	9967	4902	14545	337	385
29	Rajasthan	1123	806	2960	3228	4435	5072	336	465
30	Sikkim	0	0	0	0	0	0	0	0
31	Tamil Nadu	236	80	671	272	1121	528	90	42
32	Telangana	66	549	108	6674	118	7540	10	0
33	Tripura	1	0	44	81	70	162	9	7
34	Uttar Pradesh	2714	383	3961	1087	3720	1173	334	175
35	Uttarakhand	156	522	484	765	590	510	47	12
36	West Bengal	0	0	0	0	0	0	0	0
37	Ladakh	0	0	0	0	0	0	0	0
	Grand Total	19777	40458	29153	118136	32487	171138	2506	6691

